

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4077
ANSWERED ON:21.03.2013
HYDRO POWER PROJECTS ON BORDER
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of POWER be pleased to state:

- (a) whether the Government is aware about participation of foreign companies in Hydro Power projects in the border areas of the country;
- (b) if so, the details thereof;
- (c) whether concerns related to the security of the country were kept in mind while granting permission to such foreign companies;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective measures being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) Yes, Madam.
- (b) The list of Hydro Electric Projects (25 MW & above) having participation of foreign companies in the Border areas of the country is enclosed at Annex.
- (c) to (e) Ministry of Power on 03.09.2009 have issued guidelines for participation of foreign companies in tender for work package in regard to Hydro Electric Projects (HEPs) being set up in the Central and State Sectors and by Independent Power Producers in sensitive areas. As per clause 2 of these guidelines, 'National Security will be a critical determinant while making choices in regard to HEPs in sensitive regions & border areas'.